## CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

# Contempt Petition No.180/00109/2018 in M.A.No.180/00219/2017 in Original Application No.180/00327/2015

Monday, this the 21st day of January, 2019

#### CORAM:

## HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON"BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

Viswanathan.S., S/o.Madhavan, Retired Senior Manager, Mail Motor Service (Department of Posts). Residing at Koleppillil, Changankulangara, Vawakkavu, Kollam, Kerala – 690 528.

...Petitioner

### (By Advocate – Mr.Dinesh.P.T)

#### versus

- Sri.Ananta Narayan Nanda,
   Secretary, Department of Posts,
   Ministry of Communications, Dak Bhavan,
   Sansad Marg, New Delhi 110 001.
- Ms.Heera Handa,
   Director General of Postal Services,
   Department of Posts, Ministry of Communications,
   Dak Bhavan, Sansad Marg,
   New Delhi 110 001.
   ....Respondents

### (By Advocate – Mr.T.C.Krishna, Sr.PCGC)

This application having been heard on 21<sup>st</sup> January 2019, the Tribunal on the same delivered the following:

#### ORDER

### HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, Shri.T.C.Krishna, Sr.PCGC renders appearance on behalf of the respondents. None appeared on behalf of the petitioner. Learned counsel for the respondents submitted

that the order in question has been fully complied with. Looking at the copies of the various orders issued by the office of the 1<sup>st</sup> respondent, we are of the view that there has been substantial compliance with the order in the O.A.

2. Accordingly, the Contempt Petition is closed and notices stand discharged.

(Dated this the 21<sup>st</sup> day of January 2019)

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures in C.P.No.180/00109/2018 in O.A.No.180/00327/2015

**1. Annexure P-1** – True copy of the order dated 7.12.2017 in M.A.No.180/219/2017 in O.A.No.180/327/2015.